Declaration of Assets and Liabilities

Shreebhagwan Prasad, son/daughter/wife of Late Ramdeo Prasad

Jaged 57 years, belonging to Bihar Vidhan Sabha Patno
service and presently working as Assistant Section Officer

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

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-	r December	1210 15	Punam	Soumy	o Rath Canjay	Shouti
No (i	D.	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
		Rs 15000	Rs 20000	Rs 15000		
(ii	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	SBI Rs 39500	PNB Rs. 36000 Sahara 12100(fb)	PNB Rs (3000	PNB Rs 7000 Bob Rs 3000	PNB R24000
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policies Prem - 24260 pa	18194 Pa 18194 Pa 1800 Pa	2		
(v)	Motor Vehicles (details of make, etc.)	Hondo Activa Sq Ltd Edition	Yess	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		
(vi)	· · · · · · · · · · · · · · · · · · ·	Silver = 20 gm	Cold = 2009 Sitver =	059	Silver s	brold 22 gm 21/ver
vii)	Other assets, such as values of claims / interests			. 0	120	100 gm

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant 3 Etc. Name
(i)	- Location(s) - Survey number(s) K - Extent (Total	rashra No USS b tata No-188 gsaula Sitamarhi 23 Dec			Projection and Company	
(ii)	Non-Agricultural Land F - Location(s) Khash - Survey number(s) So - Extent (Total Book	onbarsa-112 p cauld 24 2 Dec cauld 24 2 Dec	Ar = 1320 Sq ft ex Sitament	and subbredges		
(iii)	Buildings (Commercial and residential)	BOOK 10-1150	_			
·	measurement) Sus - Current market	682 sq.ft Patha Ha No-92 Yey No At UD H (New) Me	hanning			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	332 (old) si 2025 Sec Se	en parezo			
(v)	Others (such as interest in property)	4 16				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description		nancial In	ress of Ba stitutions(ment (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	281	BIHAR	NIPHUM	MANDA	r Br	11,73,000
	(ii) Loans from financial institutions						
	(iii) Government Dues: (a) dues to departments dealing with government accommodation						
	(b) dues to departments dealing with supply of water						
	(c) dues to departments dealing with supply of electricity	350				1	

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		4
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate	AIDPP9641F	
	the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	83919	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	;-	279	BLA	-1	32	1			
Gender	:-	M	M/F)						
Date of Birth	:-	7 3	0	2	1	9	6	8	(DD/MM/YYYY
Class/Group	;-	8	(A/I	B/C)					
Cadre	:-	BIHAR		MAN	SF	HBHA	,	PATNE	+
		(Full Name							4

B.S.S.- Bihar Secretariat Service etc.)

Home District :- SITAMARHI

Name of Employee: SHREEBHAGMAN PRASAD

Designation: A SETSTANT SECTION OFFICER

Department: BIHAR VIDHAN SABHA PATNA

Place: PATMA